

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/ 107 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri D. Ullah,  
District and Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 10<sup>th</sup> January 2019.


Sub:- **Restricted Holiday and permission to leave headquarter.**

Ref:- Your letter No. JCD.1/18/19/42 Dated Silchar the 05.01.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for Restricted holiday on 17.01.2019 with along with head-quarter leave permission from the evening of 11.01.2019 to the morning of 18.01.2019 granted/~~rejected~~. The senior most Judicial officer at the Station will remain in charge of your Court and office in your absence.

Yours faithfully,

 10.1.19

**JOINT REGISTRAR (VIGILANCE)**

